

signals in case of any wrong doings. Some banks have also introduced photo credit/cards.

NON-FULFILMENT OF EXPORT OBLIGATION BY EOU/EPZs

1788. Shri H. arin Pathak : Will the **Minister of Commerce** be pleased to state :

(a) whether a number of Export Oriented Units/Export Promotion Zones have not fulfilled their export obligations during 1993-94 and 1994-95;

(b) if so, the reasons therefor;

(c) the number of such units against which the action has been taken during the above period;

(d) whether India is earning a bad name in the international market due to non-fulfilment of export obligation; and

(e) if so, the steps taken by the Government in this regard ?

The Minister of State of the Ministry of Commerce (Shri P. Chidambaram) : (a) and (b) Shortfalls have been reported against some Export Oriented Units in the matter of fulfilment of export obligation as a result of not achieving the stipulated value additions.

(c) Fulfilment of export obligation is being monitored on a regular basis. Action has been initiated during 1993-94 and 1994-95 against 15 and 5 cases respectively by the Enforcement Division of the Directorate General of Foreign Trade.

(d) and (e) No report has been received in regard to non-fulfilment of export contracts by EDU/EPZ units leading to adverse publicity in the international market.

EXPORT ORIENTED GRANITE UNITS

1789. Shri Sobhanadreeswara Rao Vadde : Will the **Minister of Commerce** be pleased to state :

(a) whether cent-percent export oriented granite units are facing several difficulties due to shortage of working capital; and

(b) if so, the steps taken by the Reserve Bank of India/Government to provide assistance to these units in this regard ?

The Minister of State of the Ministry of Commerce (Shri P. Chidambaram) : (a) and (b) The Confederation of Export Units has stated that 100% export oriented granite units in general are not facing any difficulties in raising working capital from banks. Funds requirements of individual units could vary depending on the competitive strategies each seeks to pursue relative to the other and in reply to suppliers from other countries. Export credit in Rupees at concessional rates is available for 190 days for export of all type of goods including granite. Similarly export finance in foreign currency is also available at internationally competitive rates. No separate instructions have been

issued by RBI on export credit for granite products. Individual complaints received from exporters or Export Promotion Councils regarding the delay on sanctioning of loans are looked into by RBI and State level Export Promotion Committees.

[Translation]

VISIT OF CHINESE LABOUR MINISTER

1790. Shri Rajendra Agnihotri : Will the **Minister of Labour** be pleased to state :

(a) whether the Labour Minister of China had visited India recently;

(b) if so, the main purpose of this visit; and

(c) the areas in which agreements were concluded between the two countries ?

The Minister of Labour (Shri P. A. Sangma) : (a) to (c) A Chinese Delegation led by Mr. Li Boyong, Minister for Labour visited India between the 28th May and 4th June, 1995 and held discussions with Union Minister of Labour and other officers of the Ministry. The discussions were in the nature of exchange of information and ideas based on the experience of the respective countries. The discussions mainly centred on new labour laws, adjustment of surplus labour, industrial sickness, social security for workers, labour productivity etc. Besides, it was also agreed to workout and conclude an agreement for bilateral cooperation in the areas of labour, employment and training.

[English]

DEBT RELIEF SCHEME IN GUJARAT

1791. Shri Harising Chavda :

Shri Ratilal Varma :

Will the **Minister of Finance** be pleased to state :

(a) the number of farmers and rural artisans benefited by Debt Relief Scheme in Gujarat;

(b) the amount released to the state since April, 1994 thereunder;

(c) the total amount of loss incurred by cooperative banks in Gujarat by way of interest etc. owing to delay in releasing the above dues of the state; and

(d) the quantum of outstanding amount and the time by which it is likely to be released ?

The Minister of Finance (Shri Manmohan Singh) : (a) The public sector banks have provided debt relief to 3,78,027 farmers and 81,198 rural artisans in the State of Gujarat under the Agricultural and Rural Debt Relief (ARDR) Scheme, 1990.

Cooperative Banks and Regional Rural Banks (RRBs) in the State of Gujarat have provided debt relief to 8,84,297 beneficiaries under ARDR Scheme, 1990. However, the break-up details of farmers and rural artisans benefited are not available.